

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(17) C.P.(IB)-3908(MB)/2018

CORAM:

**SHRI M.K. SHRAWAT
MEMBER (J)**

**SHRI CHANDRA BHAN SINGH
Member (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.10.2019**

NAME OF THE PARTIES: Ganpati Industrial Pvt Ltd
V/s
Larsen & Toubro Ltd

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both the sides are present.
2. Respondent is directed to file Reply and serve a copy on the other side in advance. Petitioner, if deem fit directed to file Rejoinder before the next date of hearing.
3. By the consent the matter is adjourned to **17.12.2019**.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
M.K. SHRAWAT
Member (Judicial)

24.10.2019
Jd